BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 68/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

Name of the Company:

Metal Holding India Pvt Ltd.

Through Rajmal M Jain

V/s.

Indian Overseas Bank

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. D. N. Laval

Advocala

le Dillian

Marrol

2.

<u>ORDER</u>

Learned Advocate Ms. Dharmistha Raval present for Corporate Debtor/ Applicant. None present for Respondent.

Proof of service of notice on creditors filed.

None present for creditors.

Heard arguments of Learned Counsel for Applicant.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of August, 2017.